COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 164 of 2017 IN DFR NO. 418 of 2017

Dated: 15th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Sri Murrali M. BaaladevAppellant(s)

Vs.

The Karnataka Renewable Energy Development Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) : Mr. G.S.Kannur

Mr. Nitin Sarvanan for R-1 & 2

<u>ORDER</u>

IA No. 164 of 2017

(Application for condonation of delay in filing)

Learned counsel for the appellant seeks two weeks time to file affidavit of service.

List the matter on <u>30.05.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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